

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:2064  
ANSWERED ON:19.08.2013  
COMPENSATION FOR WIDENING OF NH-3  
Solanki Shri Makhansingh

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether the National Highway (NH)-3 passing through the State of Madhya Pradesh has been converted into four-lane and if so, the details thereof;
- (b) whether compensation has been paid to the people who got affected due to four-laning of this NH; and (
- (c) if so, the details thereof and if not, the reasons therefor along with the action taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a ) Four laning of National Highway No.3 passing through the state of Madhya Pradesh has been completed except in Gwalior-Dewas section. Work of four laning in Gwalior-Shivpuri section has commenced whereas the awarded work of four laning in Shivpuri-Dewas section is sub-judice in Hon'ble High Court of Delhi.

( b)&(c ) An amount of Rs.152.46 crore has been paid for the land acquired and amount of Rs.91.04 crore has been deposited with the Competent Authority for Land Acquisition (CALA) for disbursement of compensation. However, in some cases either land owner or National Highways Authority of India (NHAI) has gone for arbitration against the award declared by CALA.